

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

4

OA-1358/2002

New Delhi this the 18th day of November, 2002.

Hon'ble Dr. A. Vedavalli, Member(J)
Hon'ble Sh. Govindan S. Tampi, Member(A)

Sh. Yogesh Chander No.2493/D,
ASI(Min.) in Delhi Police,
(PIS No.27820071)
R/o Flat No.342, Sec.16,
Link Road, Vasundhra,
Ghaziabad, UP-201010.

.... Applicant

(through Sh. Mohit Madan, proxy for Sh. Anil
Singal, Advocate)

Versus

1. Commission of Police,
Police Headquarters,
IP Estate, New Delhi.
2. Jt. Commissioner of Police,
(Spl.Branch) PHQ,
IP Estate, New Delhi.
3. DCP (Spl. Branch),
Police Headquarters,
IP Estate, New Delhi.

.... Respondents

(through Sh. Ashwani Bhardwaj, proxy for Sh. Rajan
Sharma)

ORDER (ORAL)
Hon'ble Dr. A. Vedavalli, Member(J)

Learned proxy counsel for applicant's counsel
seeks permission to withdraw the O.A. Permission granted.
O.A. is dismissed as withdrawn.

(Govindan S. Tampi)
Member(A)

A. Vedavalli
(Dr. A. Vedavalli)
Member(J)

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